

certainly do that. But it does not arise here. I have not got the figures.

12.17 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1953

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Anasahib Shinde): I lay on the table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act 1953:—

- (1) The Rajasthan Foodgrains (Restrictions on Border Movement) Fourth Amendment Order, 1967, published in Notification No GSR 989 in Gazette of India dated the 29th June, 1967.
- (2) GSR 1031 published in Gazette of India dated the 2nd July, 1967, making certain amendments to Notification No. GSR 1842 dated the 24th December, 1964 [Placed in Library. See No LT-975/67].

12.17 hrs.

BUSINESS ADVISORY COMMITTEE FOURTH REPORT

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): I beg to move

"That this House agree with the Fourth Report of the Business Advisory Committee presented to the House on the 10th July, 1967."

Shri Bal Raj Madhok (South Delhi): Sir, in this connection, we have suggested that besides sitting on two Saturdays, we might do away with the Lunch Hour, or, we might sit an hour late, say, up to 7 P.M., so that the Demands for Grants could be discussed, as many Demands as possible. (Interruption)

Mr. Speaker: I do not know The motion is now there. The Business

Advisory Committee discussed all this But even at 5 o'clock, if you do not keep the quorum, I wonder if you will be able to keep the quorum after 6 P.M. I find that sometimes, except some Members who want to speak, the rest go away I do not know. If you keep the quorum, you can continue up to 7 also. Nobody objects.

श्री राम सेवक यादव : (बाराबंकी)

मैं मंत्री महोदय से यह जानकारी चाहता हूँ कि डा० राम मनोहर लोहिया का खर्च पर रोक के सम्बन्ध में जो प्रस्ताव है वह कब लिय जा रहा है—इस हफ्ते या अगले हफ्ते।

Mr Speaker: That has nothing to do with this report. This is only about sitting on Saturdays and the Demands for Grants That is a separate item Next week, we shall meet again, and fix up the programme for the next week But this is only about the Demands for Grants and the extension of time for the Demands so that Demands of two more Ministries can be discussed and a third one, if possible. But the minimum is two—Education and Petroleum and Chemicals, and if possible, Steel also could be taken up. About Mr. Madhok's suggestion, if they are prepared to sit till 7 P.M., nobody objects. We shall see. Now, the question is:

"That this House agrees with the Fourth Report of the Business Advisory Committee presented to the House on the 10th July, 1967"

The motion was adopted.

*DEMANDS FOR GRANTS 1967-68— contd.

DEPARTMENT OF COMMUNICATIONS— contd.

Mr. Speaker: The House will now taken up the Demands for Grants under the Department of Communications We have got a balance of 1 hour 50 minutes. Dr Ram Subhag Singh will reply roundabout 3.30 P.M. So, I think up to 3.30 we may discuss the Demands and that will be all right. I suppose Now, who was speaking yesterday

*Moved with the recommendation of the President